

(c) the location proposed for construction of godowns in Maharashtra and the investment proposed therefore during the current year;

(d) the actual requirement of storage godowns in Maharashtra at present and for the next five years and steps taken/proposed to meet the same; and

(e) the details of the projects approved/under construction and reasons for slow progress of their implementation, if any ?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) to (e) Information is being collected and shall be laid on the Table of the House.

PDS Quota to Sikkim

401. SHRI BHIM PRASAD DAHAL : Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state :

(a) whether the Government have cut down quota of foodgrains and other items granted to Sikkim under PDS;

(b) if so, the details thereof; and

(c) the reasons therefor ?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) to (c) No Sir, Government has not made any cut in the quota of foodgrains to Sikkim. However, the Wheat quota was reduced from 1100 MTs to 600 MTs per month with effect from November, 1996 and by an equal amount, i.e. 500 MTs, the allocation of Rice was increased from 4800 Mts to 5300 MTs per month with effect from November, 1996. As per 1991 Census the population of Sikkim is 4.06 lakhs and the number of households is about 76500. At the current allocation, the per household, per month availability of foodgrains in the State is 77 kgs. which is more than adequate.

[Translation]

Cultivation of Tobacco

402. SHRI N.J. RATHWA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Government have allowed tobacco cultivation in Gujarat;

(b) if so, whether requisite land has been identified in this regard; and

(c) if so, the steps proposed to be taken to start the cultivation of tobacco in the tribal areas of the State?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) There is

no restriction for growing tobacco in Gujarat.

(b) and (c) Question does not arise.

[English]

Law and Order Situation in Uttar Pradesh

403. SHRI JANG BAHADUR PATEL :
SHRI RAMSAGAR :
SHRI JAGATVIR SINGH DRONA :

Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question Nos.4907 & 4973 dated September 10, 1996 regarding law and order situation in U.P. and state :

(a) whether the information has since been collected;

(b) if so, the details thereof;

(c) the steps taken to improve the law and order situation in the State;

(d) the number of cases of robbery, theft, molestation, rapes, murders etc. that have taken place in the State during the last one year; and

(e) the action taken therein ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) and (b) The Lok Sabha Unstarred Question No.4973 for 10.9.96 does not relate to this Ministry. The reference is perhaps to the Lok Sabha Unstarred Question No. 4907 for 10.9.96, relates to law and order situation in Uttar Pradesh. Information in regard to both the Question relating to this Ministry is awaited.

(c) to (e) Available information in regard to number of cases under important Heads of crime for the years 1995 and 1996 in the State of Uttar Pradesh is given below:-

	1995	1996
Decoity	1019	885
Theft	10681	9780
Murders	8549	8149
Rape	1800	1631 (upto Nov. 1996)
Kidnapping & Abduction	215	191

The registration, investigation, detection and prevention of crimes is primarily the responsibility of the State Governments. However, the Central Government has been guiding the State Governments/Union Territory Administrations on improving various facets of police functioning including crime control. The law and order and crime situation in Uttar Pradesh is being specifically monitored by the Central Government and advisories are being sent from time to time to the State Government.